CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH

CP/310/00034/2018 in OA/310/01312/2014
Dated Tuesday the 24th day of July Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)
&
HON'BLE MR. P. MADHAVAN, Member (J)

1. S. Vedagiri
2. K. Boopathi
3. B. Vadivel
4. S. Srinivasan
5. S. Purushothaman
6. C.K. Thiyagarajan
7. S.D. Thayanethy
8.S. Syed Ibrahim
9. D. Kulasekaran
10. P. Balaji
11. D. Baskar
12. M. Narayanan
13. M. Chengalvarayan
14. K. Chandramohanakrishnan
15. R. Madasamy
16. T. Neelakandan
17. J. Veeraraghavalu
18. M. Padmanabhan
19. S. Shanmuganathan
20. M. Devan
21. K. Karunakaran
22. P. Elangovan
23. V. Dillibabu
24. R. Girisankar
25. M. Pazhani
26. P. Kakkanji
27. P. Dhanasekaran
28. P. Tharagaram
29. A. Thilagavathy
30. T.K. Muniammal
31. S. Krishnamurthy
32. D. Bhavanishankar

33. S. Velu
34. S. Madhusudhanan
35. K. Jagannathan
36. R. Umamagesh
37. S. Gokulan
38. K. Mani
39. G. Murugan
40. C. Loganathan
41. B. David Anthony Raj
42. Md. Inayathullah
43. A. Ravi
44. A. Gnanasekaran
45. C. Santhanam
46. E. Ravikumar
47. K. Kalaiselvi
48. K. Devarajan
49. G. Ravi
50. S. Mekala
51. G. Dasaradhan
52. A. Gnanaprakasam
53. A.S.Ilanchezhian
54. A. Senthil Kumar
55. P. Malarveni
56. K. Dillibabu
57. P. Kuppusamy
58. K. Natarajan
59. U. Ganapathy
60. K. Selvam
61. K. Kumar .. Applicants/Applicants

By Advocate M/s. P. Rajendran

Vs.

1. Shri. Ananta Narayan Nanda
   Director General of Posts
   Dak Bhavan, New Delhi.

2. Dr. Charles Lobo
   Chief Post Master General
   Tamil Nadu Circle, Chennai – 600 002.
   .. Respondents/Respondents

By Advocate Mr. M. Kishore Kumar

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicants in OA 1312/2014 alleging wilful disobedience by the respondents of the order of this Tribunal dt. 13.01.2017.

2. When the matter is taken up for hearing, Mr. M. Kishore Kumar appears for the respondents. Both sides submit in unison that the order of this Tribunal had been complied with and the CP is infructuous.

3. In view of the above, CP is dismissed as infructuous.

(P. Madhavan)
Member(J)

(R.Ramanujam)
Member(A)

24.07.2018

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